Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 52/2015-20
New Delhi, the 01st January 2020

Subject: Amendment in Standard Input Output Norms (SION) of Product group : Food products –
reg.

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy, 2015-
20, the Director General of Foreign Trade hereby make the following amendments in Standard
Input Output Norms (SION) with immediate effect:

2. The following Standard Input Output Norms are re-instated:

   E75, E76, E77, E78, E100, E101, E102

   with the description of amended import product to read as "Dent Corn (Zea mays var.
   indenta): Yellow with ITC-HS 10059011"

Effects of this Public Notice: Standard Input Output Norms (SION) in respect of seven food
products have been reinstated with immediate effect after amending the input item "Maize" to "Dent
Corn (Zea mays var. indenta): Yellow with ITC-HS 10059011"

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